

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1452/2024, IA (IBC)/215/2020 in CP(IB) No.678/7/HDB/2018
NAME OF THE COMPANY	Lanco Kondapalli Power Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Kondapalli Power Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/1452/2024**

**Present:** Ld. Counsel for the Applicant.

Ld. Counsel Mr. Raja Narasimha for the Respondent.

For filing of counter, **matter is adjourned to 28.08.2024.**

**IA (IBC)/215/2020**

**Present:** Ld. Counsel for the Applicant.

Ld. Counsel Mr. Raja Narasimha for the Respondent.

**Matter is adjourned to 28.08.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**